GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA UNSTARRED QUESTION No. 3846 TO BE ANSWERED ON THE 16th July, 2019

Drug Price Control

3846. DR. BHARATI PRAVIN PAWAR:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

(a) whether it is a fact that the measures being taken by the Government since the year 2011, for drug price control have resulted in a drastic slowdown in launching of new drugs in the country by drug manufacturing companies;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the Government proposes to impose custom duty on some life saving drugs; and

(d) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI D. V. SADANANDA GOWDA)

(a) & (b): The Central Drugs Standard Control Organization (CDSCO) grants permission to manufacture/ import new drugs under the provisions of the Drugs and Cosmetics Rules, 1945. As per the information available from the CDSCO, there has not been any drastic slowdown in launching of new drugs by drug manufacturing companies since coming into effect of the new Drugs (Prices Control) Order, 2013 (DPCO). The details of number of permissions granted by the CDSCO to manufacture/ import new drugs since the year 2011 are as under:

Year	Number of Permissions
2011	526
2012	311
2013	299
2014	254
2015	172
2016	194
2017	212
2018	239
Total	2207

- (c): No, Sir.
- (d): In view of reply to (c) above, does not arise.